GOVERNMENT OF INDIA MINISTRY OF AYUSH

RAJYA SABHA UNSTARRED QUESTION NO. 978 TO BE ANSWERED ON 09th DECEMBER 2025

Odisha-based universities and technical institutions for Ayush product

978 Shri Niranjan Bishi:

Will the Minister of *Ayush* be pleased to state:

- (a) whether the Ministry intends to collaborate with Odisha-based universities and technical institutions for Ayush product development and herbal drug standardization; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER MINISTER OF STATE (IC) OF MINISTRY OF AYUSH (SHRI PRATAPRAO JADHAV)

- (a) and (b) Ministry of Ayush has implemented a Central Sector Scheme Ayush Oushadhi Gunvatta Evam Uttpadan Samvardhan Yojana (AOGUSY), with total financial allocation of Rs 122.00 crores for five years. The components of the Ayush Oushadhi Gunvatta Evam Uttpadan Samvardhan Yojana (AOGUSY) Scheme are as under: -
- A. Strengthening and up-gradation of Ayush Pharmacies and Drug Testing Laboratories to achieve higher standards.
- B. Pharmacovigilance of ASU&H drugs including surveillance of misleading advertisements.
- C. Strengthening of Central and State regulatory frameworks including Technical Human Resource & Capacity Building programs for Ayush drugs.
- D. Support for development of standards and accreditation/ certification of Ayush products & materials in collaboration with Bureau of Indian Standards (BIS), Quality Control of India (QCI) and other relevant scientific institutions and industrial R&D centres.

Ministry of Ayush has not received any proposal from Government of Odisha under the said scheme. Further, as per information received from the State of Odisha, there is no such proposal to collaborate with Odisha based universities and technical institutions for Ayush product development at present. For Ayush drug standardization, one State drug testing laboratory and research laboratory (Indian System of Medicine), Bhubaneswar is functioning in the State of Odisha. Rule 160 A to J of the Drugs Rules, 1945 provides the regulatory guidelines for approval of Drug Testing Laboratory for carrying out tests of identity, purity, quality and strength of Ayurvedic, Siddha and Unani drugs as may be required under the provisions of these rules, on behalf of licensee for manufacture of Ayurvedic, Siddha, Sowa-Rigpa and Unani drugs. As on date, 34 State Drug Testing Laboratories have been supported for strengthening their infrastructural and functional capacity in the country. Further, 108 laboratories are approved or licensed under the provisions of the Drugs Rules, 1945 for quality testing of Ayurvedic, Siddha, Sowa-Rigpa and Unani drugs and raw materials. 04 private drug testing laboratory are licensed in the State of Odisha under rule 160 E of Drugs Rules, 1945 for testing of raw material and drugs.
